

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 44

CA 185/2010 CA 448/2017 CA 105/2019 In TCP 61/2005

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **06.05.2024**

NAME OF THE PARTIES: **SUJAN PARIKH V/S NATVAR PARIKH**
INDUSTRIES LTD. & ORS.

Section 397-398 of the Companies Act, 2013

ORDER

1. Ms. Falguni Thakkar, Advocate i/b DSK Legal appeared for the Applicants.
2. Learned Counsel for the Respondent is pre-occupied before the Hon'ble High Court and seeks short accommodation.
3. List this matter on **14.06.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna